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## NOTIFICATION INCOMETTAX

No.2788(F.No.197/141/78-IT(AI): In exercise of the powers conferred by clause (v) of sub-section(230) of section 10 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby notifies 'Church of North India Trust Association', for the purpose of the said section for and from the assessment year 1977-78.

Sd/-(J.P. SHARMA) DIRECTOR, GOVERNMENT OF INDIA

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2. The Commissioner of Income-tax, Delhi-II, New Delhi with reference to his letter No.CIT-II/TE/143/78/10049 dated 20,12.78.

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AUTHORISED FOR ISSUE

Haron hanne (H.D. SHARMA) ASSISTANT DIRECTOR (RS&P).

\* SHARMA \*

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